

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH-I, CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **30.04.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : Small Industries Development Bank of India
Vs
Tirupur Plaza Hotel Pvt. Ltd.

MAIN PETITION NUMBER : CP (IB)/107(CHE)2021

(IA/MA) APPLICATION NUMBERS

IA/1042(CHE)/2024

ORDER

Present: Shri. A.G. Sathyanarayana, Ld. Counsel for the
Applicant/Liquidator.

This application has been filed to take on record the 5th Progress Report for the quarter ended 31.03.2024.

Report is taken on record subject to all just exceptions.

IA is **disposed of**.

Sd/-

**VENKATARAMAN SUBRAMANIAM
MEMBER (TECHNICAL)**

Sd/-

**SANJIV JAIN
MEMBER (JUDICIAL)**

vs